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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

R.A.NO.157/2003 IN O.A.NO. 2745/2001

Thursday, this the 29th day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri Govindan S. Tampi, Member (A)

Ct. Naresh Singh No.621/N  
s/o Sh. Jalla Ram aged 37 years  
r/o Q.No.220 Police Colony, Shalimar Bagh

..Applicant

(By Advocate: Shri Sachin Chauhan)

Versus

1. Union of India through  
its Secretary  
M/o Home Affairs  
North Block, New Delhi
2. Commissioner of Police  
Police Headquarters, IP Estate  
MSO Building, New Delhi
3. Addl. Commissioner of Police  
S&T, Police Headquarters  
IP Estate, MSO Building  
New Delhi
4. Dy. Commissioner of Police  
Security, Security Line  
Chanakya Puri, New Delhi

..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

No good ground to review. Dismissed.

(Govindan S. Tampi)  
Member (A)

sunil

(V.S. Aggarwal)  
Chairman